

(c) No unauthorised worsted spindles have been regularised during the last three years.

(d) Does not arise.

**AUTHORITY TO LOOK INTO PUBLIC GRIEVANCES**

761. SHRI MAHITOSH PURAKAYASTHA : SHRI SUHRID MULLICK CHOUDHARY:

Will the Minister of HOME AFFAIRS/ लघु मंत्री be pleased to state :

(a) whether Government have under their consideration a proposal to set up an authority to look into public grievances; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL/ गृह मंत्रालय और कामिक विभाग में राज्य मंत्री (SHRI RAM NIWAS MIR-DHA) : (a) and (b) Following examination of the recommendations of the Administrative Reforms Commission in its report on "problems of redress of citizens' grievances", Government decided to set up a statutory machinery to handle grievances and allegations arising out of administrative action at the Centre. Accordingly 'The Lokpal and Lokayuktas Bill' was introduced in the Fourth Lok Sabha on the 9th May, 1968. The Bill was passed by Lok Sabha on the 20th August, 1969 and was pending for consideration in the Rajya Sabha, when the Fourth Lok Sabha was dissolved in December, 1970. With it the Bill lapsed. Government propose to introduce a fresh Bill on the lines of the lapsed Bill as soon as possible.

**SETTING UP OF NORTH-EASTERN COUNCIL FOR THE ECONOMIC DEVELOPMENT OF THE EASTERN REGION**

762. SHRI K. C. PANDA : SHRI LOKANATH MISRA : SHRI SUNDAR MANI PATEL: SHRI SITARAM JAIPURIA :

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :-

(a) whether the North-Eastern Council is being set up to co-ordinate the economic development of the strategic Eastern region;

(b) if so, the details thereof and whether this is being done in consultation with the States concerned; and

(c) the reaction of the State Governments in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/

(SHRI K. C. PANT) : (a) to (c) While announcing the Government's decision to accept in principle the demand for conferment of Statehood on Manipur and Tripura, it was indicated that details have to be worked out keeping in view the importance of a co-ordinated approach. Discussions with the Chief Ministers of the North-Eastern Region regarding the details of this approach are in progress.

**INTER-PARTY CLASHES AND CLASHES -WITH POLICE IN WEST BENGAL**

763. SHRI KALYAN ROY : Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state the number of members of Naxalites, Congress (R), Communist Party (Marxist) who have been arrested, convicted and seriously injured and killed as a result of inter-party clashes and also